

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.63/7/NCLT/AHM/2018

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2020

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phoenix
Trust FY 14-9)
V/s.
Doshion Pvt. Ltd.

Section: Section 7 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Shashvata Shukla appeared for the Corporate Debtor.

Learned Counsel for the Financial Creditor reported to be not well.

Matter stands adjourned to 12.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 25th day of November, 2020